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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Decided on: 09<sup>th</sup> February, 2015

+ ITA 67/2014  
 + ITA 68/2014  
 + ITA 69/2014  
 + ITA 75/2014  
 + ITA 76/2014  
 + ITA 77/2014

COMMISSIONER OF INCOME TAX-XIV ..... Appellant  
 Through Ms. Suruchi Aggarwal, sr. standing  
 counsel with Mr. Aamir Aziz, Adv.  
 versus

VIVEK AGGARWAL ..... Respondent  
 Through Mr. Sanjeev Sabharwal, Sr. Adv.  
 with Mr. Prakash Kumar and Ms.  
 Megha Kamthan, Advs.

**CORAM:**  
**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**  
**HON'BLE MR. JUSTICE R.K.GAUBA**

**MR. JUSTICE S. RAVINDRA BHAT (OPEN COURT)**

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For detailed judgment, the decision dated 09.02.2015 in ITA No.  
 66/2014 may be referred to.

**S. RAVINDRA BHAT**  
**(JUDGE)**

**R.K.GAUBA**  
**(JUDGE)**

**FEBRUARY 09, 2015**

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